

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-515

IB-397/PB/2018

IA/2414/2023, IA/2494/2023, IA/2668/2023

IN THE MATTER OF:

Bank of India

.....Applicant

Vs.

M/S. Basic India Ltd.

.....Respondent

SECTION

U/s 7 IBC Liq.

Order delivered on 23.07.2024

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)**

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Ms. Surabhi Sinha, Adv. with Mr. Ravi, CS in
IA/2414/2023

Mr. Sumit Kumar Vats, Adv. for Bank of India

For the Respondent :

ORDER

Due to paucity of time, the matter is listed on **05.09.2024**.

Sd/-

**(Dr. SANJEEV RANJAN)
MEMBER (T)**